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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 352/2018 in CP(IB) No. 282/7/HDB/2017
NAME OF THE COMPANY	SevenHills Healthcare Private Limited
NAME OF THE PETITIONER(S)	Axis Bank Limited
NAME OF THE RESPONDENT(S)	SevenHills Healthcare Private Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Gunaranjan } for Mr. Jitendra M. Sridhar } Das Maganti	Adv/s.	9603488093	
in I.A. 352/18			

Mr. S. Ravi, Senior Adv
Ms. Padmaja Kaul - Adv for the RP. padmaja.kaul@trilegal.com Kaul
Ms. Manini Bharati 8826711055
Mr. Ram Babu

IA No. 352/2018 in
CP (IB) No.282/7/HDB/2017

ORDER

Learned counsel Mr.Ch.Gunaranjan and Mr.M.Sridhar present for Applicant in IA 352/2018. Learned senior counsel Mr. S.Ravi along with Ms.Padmaja Kaul, Ms.Manini Bharati and Mr.Ram Babu present for RP.

Applicant filed proof of service of notice on suspended directors.

Mr. Sridhar filed vakalat for suspended directors.

This application filed by RP seeking extension of duration of CIRP period for further period of 90 days beyond 180 days.

COC by its resolution dated 23.08.2018 resolved and authorized RP to seek extension of duration of CIRP period.

Applicant represented that resolution plan is under consideration of COC and further time is required to complete the resolution process.

Hence, this Application is allowed extending the duration of CIRP period for further period of 90 days beyond 180 days.

Application IA 352/2018 is disposed of accordingly.

Other IAs' are already listed on 07.09.2018


MEMBER JUDICIAL